

ORISSA HIGH COURT**FILING REPORT AS ON :14/04/2020**

SL	FILING NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/LOWER COURT CASE/DISTRICT
1	BLAPL/0002682/2020	SAMIR @ SWAGAT BOHIDAR VS STATE OF ODISHA	M/S.BIJAY KU. RAGADA VS	AINTHAPALI /94 /2020 () //
2	BLAPL/0002683/2020	SIKANDAR ALI VS STATE OF ODISHA	DILLIP MOHANTY VS	BERHAMPUR TOWN /150 /2019 () //
3	BLAPL/0002684/2020	GOURANGA SAHOO VS STATE OF ODISHA	M/S.SURESH KU. JENA VS	JAJPUR ROAD /358 /2019 () //
4	BLAPL/0002685/2020	RAMESWAR MARANDI VS STATE OF ODISHA(VIG.)	JUGALA KISHORE PANDA VS	BALASORE VIGILANCE /11 /2020 () //
5	BLAPL/0002686/2020	SIKANDAR ALLI VS STATE OF ODISHA	DILLIP MOHANTY VS	BAIDYANATHPUR /30 /2019 () //
6	BLAPL/0002687/2020	ABHIJIT RAY VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	/ /0 () //
7	BLAPL/0002688/2020	DHYANACHAND NAYAK VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	/217 /2019 () //
8	BLAPL/0002689/2020	SAMIR NAYAK VS STATE OF ODISHA (HOME)	TAPAS KUMAR ACHARYA VS	AUL /76 /2020 J.M.F.C,AUL(Kendrapara *) GR/0000132/2020
9	BLAPL/0002690/2020	DILIP PRADHAN VS STATE OF ODISHA	SANTANU KUMAR SARANGI VS	/ /0 () //
10	BLAPL/0002691/2020	TUTU SAHU VS STATE OF ODISHA	BRUNDEBAN ROUT VS	/69 /2020 () //
11	BLAPL/0002692/2020	MAHAMMAD SAKIL VS STATE OF ODISHA	SUSHANTA KUMAR SAMANTARAY VS	DARGHA BAZAR /116 /2019 () //

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12	BLAPL/0002693/2020	ANIL DAS VS STATE OF ODISHA	H.N.MOHAPATRA VS	ASKA /3 /2020 () //
13	BLAPL/0002694/2020	LAXMAN PRADHAN VS STATE OF ODISHA	H.N.MOHAPATRA VS	KUMBHARAPARA /327 /2019 () //
14	BLAPL/0002695/2020	SRIDHAR PAIK @ SRIDHARA PAIKA VS STATE OF ODISHA	SARBASREE SOUBHAGYA KUMAR DASH VS	R.UDAYAGIRI /8 /2020 () //
15	BLAPL/0002696/2020	LIPU @ RAJESH BEHERA VS STATE OF ODISHA	J.SAMANTARAY VS	CHAULIAGANJA /30 /2020 () //
16	CONTC/0001278/2020	NAROTTAM SAHOO VS SANGRAMJIT NAYAK	ADV. VS	// () //
17	CONTC/0001279/2020	UMESH CHANDRA PRADHAN VS SANGRAMJIT NAYAK	ADV. VS	// () //
18	CONTC/0001280/2020	SUREN BISHOYI VS SANGRAMJIT NAYAK	ADV. VS	// () //
19	CONTC/0001281/2020	RAJENDRANATH SAHU VS SANGRAMJIT NAYAK	ADV. VS	// () //
20	CONTC/0001282/2020	BINOD CHANDRA NAYAK VS SANGRAMJIT NAYAK	ADV. VS	// () //
21	CONTC/0001283/2020	BIPIN KUMAR NAYAK VS SANGRAMJIT NAYAK	ADV. VS	// () //
22	CONTC/0001284/2020	BIRAJA PRADHAN @ BIRAJ KUMAR PRADHAN VS SANGRAMJIT NAYAK	ADV. VS	// () //
23	CONTC/0001285/2020	RABI CHANDRA DALA BEHERA	ADV.	//

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		VS	VS	()
24	CONTC/0001286/2020	SANGRAMJIT NAYAK NIRANJAN SAHU	ADV.	//
		VS	VS	()
25	CRLA/0000251/2020	SANGRAMJIT NAYAK HADU BHOI	ANUPAM DASH	//
		VS	VS	RAMPUR (SONEPUR) /6 /1998
		STATE		DISTRICT AND SESSIONS JUDGE,SONEPUR(Sonapur *)
26	MACA/0000263/2020	M/S. IFFCO TOKIO G.I.CO. LTD.	ANUPAM DASH	SC/000014/1999
		VS	VS	//
		NIRU @ NITU SHUKLA		IST MACT, PURI(Puri)
27	RSA/0000120/2020	ARUN KU.DAS	BANSHIDHAR BAUG	Mac/0000422/2014
		VS	VS	//
		ANJALI KAR		2ND ADJ,BALASORE(Baleshwar)
28	WA/0000217/2020	BABITA MOHANTY	SASWAT DAS	RFA/0000039/2014
		VS	VS	//
		ACHARYA HARIHAR REGIONAL CANCER CENTER		()
29	WA/0000218/2020	PARADIP PORT TRUST	PRADEEP KUMAR ROUT	//
		VS	VS	()
		NIROJ KUMAR PATTNAIK		//
30	WP(C)/0011144/2020	MISSION VSS IMSAR, SAMBALPUR	BIJAYA KUMAR RAGADA	//
		VS	VS	()
		STATE OF ORISSA		//
31	WP(C)/0011145/2020	SISIRA KANTA JENA	PRASANTA KUMAR SAHOO	//
		VS	VS	()
		THE CHIEF ENGINEER-CUM-CM, WATCO		//
32	WP(C)/0011146/2020	BANSIDHAR SETHI	ARIJEET MISHRA	//
		VS	VS	()
		ELELCTION OFFICER, NATIONAL FEDERATION OF SBI SC/ST EMPLOYEES		//
33	WP(C)/0011147/2020	HRUSIKESH PATNAIK	GOUTAM TRIPATHY	//
		VS	VS	()
		STATE OF ORISSA		//
34	WP(C)/0011148/2020	RAJANIKANTA MISHRA	S.D.DAS	//
		VS	VS	()

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35	WP(C)/0011149/2020	STATE OF ODISHA RAHEMUNE BIBI @ RAHEMATUN NISHA VS TAHASILDAR, CUTTACK SADAR	NIRANJAN SINGH (1) VS	// // 0 //
36	WP(C)/0011150/2020	ANWARI BEGUM VS TAHASILDAR, CUTTACK SADAR	NIRANJAN SINGH (1) VS	// 0 //
37	WP(C)/0011151/2020	NAJBUN NISHA VS TAHASILDAR, CUTTACK SADAR	NIRANJAN SINGH (1) VS	// 0 //
38	WP(C)/0011152/2020	GURUBARI TAPAN VS UNION OF INDIA	K.K.BHUYAN VS	// 0 //
39	WP(C)/0011153/2020	AMULYA RANJAN PRADHAN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
40	WP(C)/0011154/2020	DEBASISH MOHANTY VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
41	WP(C)/0011155/2020	HEMANTA BHOI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
42	WP(C)/0011156/2020	SANJUKTA SOREN VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
43	WP(C)/0011157/2020	SURESH KUMAR MUDULI VS STATE OF ODISHA	SIDHESWAR MALLIK VS	// 0 //
44	WP(C)/0011158/2020	JANMEJAYA DAS VS STATE OF ODISHA	S.P.DAS VS	// 0 //
45	WP(C)/0011159/2020	ACHYUTANANDA SAHOO VS STATE OF ODISHA	SIDHARTH PRASAD DAS VS	// 0 //

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46	WP(C)/0011160/2020	PRIYA RANJAN MOHANTY VS STATE OF ODISHA	S.P.DAS VS	// () //
47	ABLAPL/0004331/2020	RANJIT SAHU @ RANA VS STATE OF ODISHA	M/S.ARIJEET MISHRA VS	BANTALA /78 /2020 () //
48	ABLAPL/0004332/2020	DILLIP BEHERA VS STATE OF ODISHA	M/S. ARIJEET MISHRA VS	ANGUL TOWN /354 /2020 () //
49	ABLAPL/0004333/2020	ABHAYA SWAIN VS STATE OF ODISHA	M/S.ARIJEET MISHRA VS	FATEGARH /133 /2019 () //
50	ABLAPL/0004334/2020	AKURA SWAIN VS STATE OF ODISHA	M/S.ARIJEET MISHRA VS	FATEGARH /133 /2019 () //
51	ABLAPL/0004335/2020	HIMALYA BEHERA VS STATE OF ODISHA	M/S.ARIJEET MISHRA VS	MANGALPUR /148 /2020 () //
52	ABLAPL/0004336/2020	RAJENDRA MOHANTY @ KALIA VS STATE OF ODISHA	M/S.ARIJEET MISHRA VS	KHANDAPARA /52 /2020 () //
53	ABLAPL/0004337/2020	SUDHANSU JENA VS STATE OF ODISHA	M/S.ROHIT MAHATO VS	NIKIRAI /38 /2020 () //
54	ABLAPL/0004338/2020	NITYABRATA JAGADALA @ JAGADALA VS STATE OF ODISHA	M/S.SURESH KU. JENA VS	JHARSUGUDA /239 /2020 () //
55	ABLAPL/0004339/2020	PRASHANTA KUMAR NAYAK @ PRASANT NAYAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /75 /2020 () //
56	ABLAPL/0004340/2020	BAIDA @ BAIDYANATH MOHAPATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /72 /2020 () //
57	ABLAPL/0004341/2020	SUREN @ SOREN SAHOO @ MOHAPATRA	JUGALA KISHORE PANDA	PARJANG /72 /2020

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		VS	VS	()
		STATE OF ODISHA		//
58	ABLAPL/0004342/2020	SURYAKANTA PATTANAİK @ TERU @ SRI SURYAKANTA KUNDWIBEDI	SURYAKANTA KUNDWIBEDI	PHULBANI SADAR /15 /2020
		VS	VS	()
		STATE OF ODISHA		//
59	ABLAPL/0004343/2020	RANJAN SAHU	BIKRAM CHANDRA GHADEI	BURLA /145 /2020
		VS	VS	()
		STATE OF ODISHA		//
60	ABLAPL/0004344/2020	BRUNDABAN MOHANTY	B.S.DASPARIDA	MALKANGIRI /87 /2020
		VS	VS	()
		STATE OF ODISHA		//
61	ABLAPL/0004345/2020	MAHESH KUMAR AGRAWALLA	S.MOHAPATRA	BAUNISUNI /29 /2020
		VS	VS	()
		STATE OF ODISHA		//
62	ABLAPL/0004346/2020	EKLAT ALI	B.S.DASPARIDA	JALESWAR /105 /2020
		VS	VS	()
		STATE OF ODISHA		//
63	ABLAPL/0004347/2020	BIHARI GOCHHAYAT	BRUNDABAN ROUT	/63 /2020
		VS	VS	()
		STATE OF ODISHA		//
64	ABLAPL/0004348/2020	DUSMANTA SAHOO	PARTHA SARATHI NAYAK	RASOL /48 /2020
		VS	VS	()
		STATE OF ODISHA		//
65	ABLAPL/0004349/2020	BIRA JENA	SOUBHAGYA KUMAR DASH	NANDIPADA /26 /2020
		VS	VS	()
		STATE OF ODISHA		//
66	ABLAPL/0004350/2020	BANGALI SAHU	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//
67	ABLAPL/0004351/2020	ANIL KUMAR PATI	BIBHUDA NANDA MOHAPATRA	BHANJANAGAR /104 /2020
		VS	VS	()
		STATE OF ODISHA		//

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MISC CASES FILED on :14/04/2020

SL. NO.	IA NO MAIN CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL
1	222/2020 RSA/120/2020	ARUN KU.DAS-MP	BANSHIDHAR BAUG
2	272/2020 BLAPL/10123/2019	GAGAN BIHARI MISHRA-MP	SUJATA JENA
3	273/2020 BLAPL/11064/2019	DEBABRATA MANDAL-MP	SURYAKANTA DWIBEDI
4	274/2020 BLAPL/11271/2019	BAPUJI BEHERA @ SIBA PRASAD BEHERA-MP	PRADIPTA VARMA
5	275/2020 BLAPL/2510/2020	PARSURAM CHAHATARAY @ PURUSHATAMA CHAHATA	ARAVIND KUMAR AGRAWALLA
6	318/2020 WA/218/2020	PARADIP PORT TRUST-MP	PRADEEP KUMAR ROUT
7	319/2020 WA/217/2020	BABITA MOHANTY-MP	SASWAT DAS
8	443/2020 MACA/263/2020	M/S. IFFCO TOKIO G.I.CO. LTD.-MP	ANUPAM DASH
9	550/2020 CRLA/164/2019	MANOJA BEHERA@KUNTHU-MP	M/S.ASUTOSH TRIPATHY
10	551/2020 CRLA/164/2019	MANOJA BEHERA@KUNTHU-MP	M/S.ASUTOSH TRIPATHY
11	552/2020 CRLA/42/2020	AMIT @ MIR ABDUL SOFIYAN-MP	B.S.DASPARIDA
12	553/2020 CRLA/368/2019	SARAJIT DAS@SURAJIT DAS-MP	SUSANTA KUMAR TRIPATHY
13	554/2020 CRLA/251/2020	HADU BHOI-MP	ANUPAM DASH
14	555/2020 CRLA/251/2020	HADU BHOI-MP	ANUPAM DASH
15	5039/2020 WP(C)/11145/2020	SISIRA KANTA JENA-MP	PRASANTA KUMAR SAHOO
16	5040/2020 WP(C)/11146/2020	BANSIDHAR SETHI-MP	ARIJEET MISHRA
17	5041/2020 WP(C)/11148/2020	RAJANIKANTA MISHRA-MP	S.D.DAS
18	5042/2020 WP(C)/5995/2019	MAMATA SAMANTRAY-MP	M/S.SUJATA JENA
19	5043/2020 WP(C)/11152/2020	GURUBARI TAPAN-MP	K.K.BHUYAN
20	5044/2020 WP(C)/10044/2020	M/S. MAHAVIR HARDWARE STORE-MP	BRUNDBAN ROUT
21	5045/2020 WP(C)/10012/2020	M/S.SREE METALIKS LTD.-MP	
22	5046/2020 WP(C)/10012/2020	M/S.SREE METALIKS LTD.-MP	
23	5047/2020 WP(C)/10126/2020	M/S.SREE METALIKS LTD.-MP	
24	5048/2020 WP(C)/10126/2020	M/S.SREE METALIKS LTD.-MP	